

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2802**

**TO BE ANSWERED ON THE 18<sup>TH</sup> MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)**

**DRUG TRAFFICKING THROUGH PORTS**

**2802. SHRI RAHUL GANDHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been an increase in drug seizures at ports during the last five years;**
- (b) the quantity and value of narcotic drugs seized at major Indian ports during this period, port-wise; and**
- (c) the steps being taken by the Government to strengthen port security and prevent drug trafficking through ports?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) As per the data made available by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB), the number of drug seizure cases affected at ports in last five years is as under:-**

<b>Sr.No</b>	<b>Year</b>	<b>No of cases</b>
<b>1</b>	<b>2020</b>	<b>01</b>
<b>2</b>	<b>2021</b>	<b>04</b>
<b>3</b>	<b>2022</b>	<b>10</b>
<b>4</b>	<b>2023</b>	<b>01</b>
<b>5</b>	<b>2024</b>	<b>03</b>

**Source: Narcotics Control Bureau**

**(b) The quantity and value of narcotic drugs seized at major Indian ports during last five years port-wise is at Annexure-I.**

**(c) The seizures at major ports is the result of the effective measures taken in the field of controlling drug trafficking and highlight the successful coordination between State and Central Law Enforcement Agencies, the Narcotics Control Bureau (NCB) and Indian Security Forces such as the Indian Coast Guard and the Indian Navy. Government has taken various steps to strengthen port security and prevent drug trafficking through ports, some of which are as under: -**

- (i) Constant vigil is being kept at ports and waterways by multiple Central and State agencies including Customs, DRI, NCB, Indian Navy, Indian Coast Guard, etc across the country to prevent illicit transport of narcotics in India.**
- (ii) Creation of Multi Agency Maritime Security Group (MAMSG) by National Security Council Secretariat (NSCS) under the National Maritime Security Coordinator (NMSC) on 15.11.2021. Two sub-groups have been created under MAMSG viz. – MSG(Policy) and MSG(Int). NCB provides its inputs as a permanent member of MSG-Int.**

- (iii) NCB coordinates with agencies like Navy, Coast Guard & Marine Police to conduct joint operations to control drug trafficking.**
- (iv) National Security Council Secretariat (NSCS) in coordination with sister agencies has prepared an SOP on Maritime Security Coordination for anti-smuggling operations in Maritime Zones of India. This SOP is aimed to enhance inter-agency, inter-department and inter-Ministerial coordination in planning anti-smuggling operations with respect to contraband goods including NDPS and sensitive cargo.**
- (v) Regular inspections are conducted by port authorities to ensure that all goods, including containers, are properly inspected and cleared before their release.**
- (vi) The Coast Guard is providing training to NCB and Port Authorities for detection and prevention of drug trafficking.**
- (vii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**

- (viii) To monitor the investigation of significant and important drug cases including cases of narco-terrorism, a Joint Coordination Committee (JCC) with Director General, NCB as its Chairman has been set up. Till date, 09 JCC meetings at the Central level and 08 JCC at the State level have been conducted.**
- (ix) Regular efforts are being made to increase international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs & Psychotropic Substances and Precursor Chemicals.**

\*\*\*\*\*

**Quantity and value of Narcotic drugs seized at major Indian ports during last five years**

Sr.No.	Port Name	Agency	Seizure Date	Drug	Quantity (In Kg)	Value (INR.Rs)
1	JNPT, Mumbai, MH	DRI	08-08-2020	Heroin	191	382 Crores
2	VOC Port, Tuticorin, TN	DRI	20-04-2021	Cocaine	303	1,515 Crores
3	JNPT, Mumbai, MH	DRI	01-07-2021	Heroin	294	588 Crores
4	Adani Port, SEZ, Mundra, Gujarat	DRI	19-09-2021	Heroin	2988	5,976 Crores
5	JNPT, Mumbai, MH	DRI	05-10-2021	Heroin	25	50 Crores
6	CFS Gandhidham, Gujarat	DRI / Gujarat ATS	28-04-2022	Heroin	201	402 Crores
7	Pipavav Port, Gujarat	DRI	29-04-2022	Heroin	90	180 Crores
8	CFS ,Raigarh, MH	DRI	30-04-2022	Heroin	29	58 Crores
9	Adani Port, SEZ, Mundra, Gujarat	DRI	26-05-2022	Cocaine	52	260 Crores
10	Adani Port, SEZ, Mundra, Gujarat	Gujarat ATS / Customs	11-07-2022	Heroin	75	150 Crores
11	JNPT, Mumbai, MH	Maharashtra Police	15-07-2022	Heroin	73	146 Crores
12	JNPT, Mumbai, MH	Delhi Police	04-09-2022	Heroin	345	690 Crores
13	Syama Prasad Mookerjee Port, Kolkata, WB	DRI / Gujarat ATS	10-09-2022	Heroin	39	78 Crores
14	JNPT, Mumbai, MH	DRI	01-10-2022	Methamphetamine	198	159 Crores
				Cocaine	9	45 Crores
15	JNPT, Mumbai, MH	DRI	07-10-2022	Cocaine	50	250 Crores
16	AV Joshi CFS, Gandhidham, Gujarat	DRI	08-08-2023	Cocaine	1	5 Crores
17	CFS, Mundra, Gujarat	Customs	28-07-2024	Tramadol Tablets	68,78,000 (In Nos)	275 Crores
18	CFS, Mundra, Gujarat	Customs	13-09-2024	Tramadol Tablets	25,41,000 (in Nos)	102 Crores
19	Syama Prasad Mookerjee Port, Kolkata, WB	Customs	28-10-2024	Tramadol Injection	1000(In No.)	0.0165 Crores

Source: Narcotics Control Bureau